## Constitute a state level task force for prevention and control of the COVID-19.

## Government of Gujarat Health and Family Welfare Department Order No.NCV/102020/256/G Sachivalay, Gandhinagar. Dated the 02<sup>nd</sup> June 2020

## Order:-

In the exercise of the powers conferred under the Epidemic Disease Act, 1897 The Government of Gujarat has issued regulations by the notification no.GP/9/NCV/102020/SF/1/G dated 13th March 2020.

For effective prevention and control of the COVID-19 in the state there is need to constitute a state level task force which act as an advisory to the health and family welfare department.

Name	Affiliation	Designation
Dr. Jayanti Ravi	Principal Secretary, (HFW)	Convener
Dr. R. K. Patel	Director, UN Mehta Institute of Cardiology.	Member
Dr. Pankaj Shah	Oncologist,	Member
Dr. Tejash Patel	Critical Care Specialist	Member
Dr. Atul Patel	Infection Specialist	Member
Dr. Ami Parikh	Professor & Head, Medicine, SVP Hospital	Member
Dr. Maharshi Desai	Critical Care Specialist, Apollo Hospital	Member
Dr. V.H.Shah	Zydus Hospital	Member
Dr. Dileep Mavlankar	Director, IIPH, Gandhinagar	Member Secretary

Following will be the members of the state task force for COVID-19.

The terms of reference of this State task force will be as following.

- To act as a think tank to the state government for prevention and control of COVID-19
- 2. To review and guide in formulation of the strategies for reducing morbidity and mortality.
- 3. To provide instruction and directions for the operationalization of the strategies.
- 4. To review the implementation status of the strategies.
- 5. To develop the short-term, medium term and long-term plan for strengthening COVID response in the state.
- 6. To form sub-committees for different strategies or activities to support the task force.

The committee will meet every week and discuss the COVID-19 situation and give recommendation as per their terms of reference.

This issue with the concurrence of the Honourable Chief Minister on the same file number dated 2<sup>nd</sup> June 2020.

By order and in the name of Governor of Gujarat,

(Haresh Parmar)

Under Secretary Health and Family Welfare Department

## A copy of the above is forwarded to the following for information and compliance:

- JS to Chief Secretary, Sachivalay, Gandhinagar.
- Principle Secretary, Health and Family Welfare Department, Sachivalay, Gandhinagar.
- Commissioner of Health, Medical Services and Medical Education, Gandhinagar.
- Dr. Dileep Mavlankar, Director, IIPH, Gandhinagar (For forward the copy of this order to the other team members)
- Additional Director (All), Commissioner of Health office, Gandhinagar.
- System Manager, Health & Family welfare Department, Gandhinagar.
- Select file-2020